COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 102 OF 2016 &
IA NOS. 307 OF 2017 & 549 OF 2018

Dated: 26th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

M/s. Hindustan Petroleum Corporation Ltd. …Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board …Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri
Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Mr. Rahul Sagar Sahay
Mr. Siddharth Bangar

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to ***14.11.2018.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

ts/mk